- (b) Review by Government on the working of the above School.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. See No. L.T. 66/17/19]

- (ii) (a) Annual Report of the Indira Gandhi National Centre for the Arts (IGNCA), New Delhi, for the year 2017-18.
 - (b) Annual Accounts of the Indira Gandhi National Centre for the Arts (IGNCA), New Delhi for the year 2017-18, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Centre.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) and (b) above.

[Placed in Library. See No. L.T. 67/17/19]

- (iii) (a) Annual Report and Accounts of the Library of Tibetan Works and Archives,(LTWA) Dharamsala, Himachal Pradesh, for the year 2016-17, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Library.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above.

[Placed in Library. See No. L.T. 65/17/19]

Reports and Accounts (2017-18) of RAN, New Delhi, CMSS, New Delhi and related papers

रवास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री अश्विनी कुमार चौबे): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं:-

- (i) (a) Annual Report and Accounts of the Rashtriya Arogya Nidhi (RAN) (formerly National Illness Assistance Fund), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. See No. L.T. 52/17/19]

- (ii) (a) Annual Report and Accounts of the Central Medical Services Society (CMSS), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Society.

Papers laid [2 July, 2019] on the Table 3

(c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.

[Placed in Library. See No. L.T. 688/17/19]

- L Notifications of the Ministry of Corporate Affairs
- II. Annual Report (2017-18) of PFRDA, New Delhi
- III. MoU (2019-20) between Government of India and SPMCIL

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE; AND THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR): Sir, I lay on the Table:—

- I. (A) A copy each (in English and Hindi) of the following Notifications of the Ministry of Corporate Affairs, under sub-section (4) of Section 469 of the Companies Act, 2013:—
 - G.S.R. 1218 (E), dated the 19th December, 2018, publishing the Companies (Registration of Charges) Second Amendment Rules, 2018, along with delay Statement.
 - (2) G.S.R. 1219 (E), dated the 19th December, 2018, publishing the Companies (Incorporation) Fourth Amendment Rules, 2018, along with delay Statement.
 - (3) G.S.R. 29 (E), dated the 15th January, 2019, publishing the National Company Law Tribunal (Amendment) Rules, 2019.
 - (4) G.S.R. 42 (E), dated the 22nd January, 2019, publishing the Companies (Acceptance of Deposits) Amendment Rules, 2019.
 - (5) G.S.R. 43 (E), dated the 22nd January, 2019, publishing the Companies (Prospectus and Allotment of Securities) Amendment Rules, 2019.
 - (6) G.S.R. 100 (E), dated the 8th February, 2019, publishing the Companies (Significant Beneficial Owners) Amendment Rules, 2019.
 - (7) G.S.R. 130 (E), dated the 20th February, 2019, publishing the Companies (Prospectus and Allotment of Securities) Second Amendment Rules, 2019.
 - (8) G.S.R. 131 (E), dated the 20th February, 2019, publishing the Companies (Adjudication of Penalties) Amendment Rules, 2019.